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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

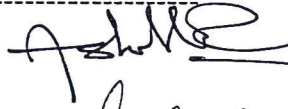

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6/4/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/404/ (IB)/2017
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT
Ltd
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD
UNDER SECTION : 433 (e)(f)**

**S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE**

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioner	
2. G. Venkateswara	Counsel for Respondent Propit B. Ravi Raja	

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 09.04.2018.

-scf-

(S VIJAYARAGHAVAN)
Member (Technical)

-scf-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)